

number of workers involved in these strikes, and

(b) the number of meetings of the workers and jute mill owner that took place during this period and the major agreements reached in these meetings, date-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA) : (a) and (b). The matter falls essentially in the State sphere. However, the following statement gives the available information about the number of disputes (strikes and lockouts), number of workers involved and number of mandays lost in the jute during 1971, 1972 and 1973

| Year | No of disputes (strikes & lock outs) | No of workers involved | No of mandays lost |
|------|--------------------------------------|------------------------|--------------------|
| 1 | 2 | 3 | 4 |
| 1971 | 35 | 7,392 | 9,07,601 |
| 1972 | 43 | 1,06,003 | 13,27,542 |
| 1973 | 33 | 4,40,792 | 13,40,741 |

(P)

P Provisional

The major agreement reached in the jute industry during the above period was the West Bengal Jute Agreement of May 1972

Assistance to Rural Hospitals of West Bengal

4081 SHRI S N SINGH DFO Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) the number of rural hospitals in the State of West Bengal which are receiving assistance from the Central Government, District wise,

(b) whether there is any scheme under the consideration of Government under which such assistance is to be increased, and

(c) if so, the salient features of the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K KISKU) :

(a) The Government of India do not provide any assistance to the State Governments for Rural Hospitals

(b) and (c) Do not arise.

Restrictions on trading and movement of Steel

4082 SHRI G Y KRISHNAN Will the Minister of STEEL AND MINES be pleased to state

(a) whether Government have imposed some fresh restrictions on trading and movement in steel, and

(b) if so the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) (a) No Sir

(b) Does not arise

Allotment of Lambretta Scooters from Government Quota

4083 SHRI SHASHI BHUSHAN Will the Minister of HEAVY INDUSTRY be pleased to state

(a) the number of Lambretta scooters allotted to Government employees included in various lists maintained by the Ministry for them during the quarter October—December, 1973 and January—March, 1974

(b) whether the list of Government employees who got their names registered in 1973 through their offices are not available in the Ministry and are reported having been sent for computerisation in the Planning Commission,

(c) whether in view of the absence of lists the employees are not in a position to find their names in various lists, and